

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

## ORDER SHEET

No. Of Adjournment : 8

COURT NO. : 1

05.03.2020

O.A./260/248/2019

A PALLAI

-V/S-

## M/O RAILWAYS

## WITH

O.A./260/257/2019

O.A./260/258/2019

O.A./260/256/2019

O.A./260/249/2019

ITEM NO:43

FOR APPLICANTS(S) Adv. : Mr. A. Kanungo

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant files a memo for withdrawal of all the OAs in the today's list.</p>
	<p>Ld. Counsel for the respondents submitted that similar matter is covered by the judgment of Patna Bench of the Tribunal. Copy of the same has been furnished by the respondents' counsel. Ld. Counsel for the applicant does not agree to the submissions.</p>
	<p>In view of the memo filed, the OA is disposed of as withdrawn.</p>
	<p>Ld. Counsel for the respondents is present.</p>
	<p>( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI) MEMBER (A)</p>